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NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 12/01/2018 AT 10.30 AM

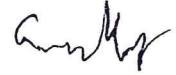
PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :  
PETITION NUMBER : CP/726/IB/2017  
NAME OF THE PETITIONER(S) : JDSU DEUTSHLAND GMBH  
NAME OF THE RESPONDENT(S) : GEMINI COMMUNICATION LTD  
UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

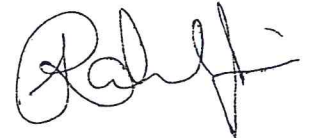
1) G.V. MOHAN KUMAR  
ANAND  
DINEH KUMAR

Counsel for Petitioner



2) RAHUL JAIN

Counsel for Respondent -



**ORDER**

Shri G V Mohan Kumar, counsel for petitioner present. Shri Rahul Jain representing the respondent present and prayed time for filing vakalat and counter. Time is enlarged at request. Put up on 24.01.2018.

(S VIJAYARAGHAVAN)  
Member (Technical)

(K ANANTHA PADMANABHA SWAMY)  
Member (Judicial)

bc